

(c) The above loan has been disbursed in time.

(d) Does not arise in view of (c) above.

(e) The loan amount outstanding as on 1.4.98, company-wise is as under:

| Name of the Companies | Amount<br>(Rs. in crores) |
|-----------------------|---------------------------|
| SAIL                  | 4427.71                   |
| TISCO                 | 884.20                    |

**Unauthorised Occupation at Nizamuddin Railway Station**

745. SHRI CHADA SURESH REDDY : Will the Minister of RAILWAYS be pleased to state:

(a) whether Nizamuddin railway station is fast turning into a shelter for vendors, porters and parcel staff; and

(b) if so, the steps taken to remove such unauthorised occupations from the railway station?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK):  
(a) No, Sir.

(b) Does not arise. However, regular checks are conducted by the Ticket Checking staff in association with the Railway Protection Force/Government Railway Police personnel to check the entry and movement of unauthorised hawkers, beggars, porters and other anti-social elements at major stations.

**Loss of Airforce Planes**

746. SHRIMATI RANEE NARAH : Will the Minister of DEFENCE be pleased to state:

(a) whether some Indian Air Force fighter planes have been lost or damaged in accidents in the last six months;

(b) if so, the details thereof;

(c) whether the Government have made any inquiry in this regard; and

(d) if so, the outcome thereof?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) Yes, Sir.

(b) to (d) In the last six months, (since May, 1998 to October, 1998) 12 fighter aircraft have been lost during flying accidents and two MIG-27 aircraft were damaged on ground. A Court of Inquiry is ordered by IAF in every accident to find out the cause of the accident and to recommend remedials to prevent recurrence. In most of the cases, it has been revealed that the cause of accidents in Human Error/Technical Defect.

**Assistance to V.Os through CAPART**

747. SHRI A.F. GOLAM OSMANI :  
SHRI NRIPEN GOSWAMI :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the total financial assistance provided to Voluntary Organisations in North-Eastern States through CAPART during the year 1996-97, 1997-98 and upto October, 1998, location-wise;

(b) whether any complaints have been received against these organisations; and

(c) if so, the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) A Statement showing the total financial assistance provided to Voluntary Organisations in North-Eastern States through CAPART during the year 1996-97, 1997-98 and upto October, 1998 is attached.

(b) No, Sir.

(c) Does not arise.